

श्री भक्त बर्मान : मैं यह जानना चाहता हूँ कि जब इन यंत्रों के लिये वातानुकूलित कमरों नहीं बनाए जायें, तो उनका प्रहारे ही क्यों मंगा लिया गया ।

श्री हुमायून् कबीर : पहले नहीं मंगाया गया था । जून, १९५७ में कहा गया था कि यह मकान बनने चाहिये धीरे-धीरे मशीन धाई जुलाई, १९५८ में । एयर कंडीशनिंग प्लांट मिलने में कुछ मुश्किल हुई । पहले ब्यास था कि मुल्क में वह मिल जायगा, लेकिन मुल्क में वह नहीं मिला इस लिये दिक्कत हुई । पर जैसा मैंने बताया कि सी० पी० डब्ल्यू० डी० इस बारे में जरूरी कार्रवाई जल्दी कर रही है ।

**Shri Thirumala Rao:** Are the Government satisfied that these cases which lie for a very long time in rooms without air-conditioning are not deteriorating for want of air-conditioned rooms?

**Shri Humayun Kabir:** I think I have already made it clear that I am not fully satisfied and we are therefore taking every possible action. But what has been done cannot be undone today

श्री भक्त बर्मान : मैं यह जानना चाहता हूँ कि क्या सी० पी० डब्ल्यू० डी० ने कोई प्रस्ताव लगाया है कि देर से देर कब तक यह मकान बन जायेगा क्योंकि मुझे जो रिपोर्ट मिली है उस के अनुसार एक वर्ष तक यह व्यवस्था नहीं की जा सकेगी ।

श्री हुमायून् कबीर : उन्होंने बताया है कि हम फौरन बनायेंगे इस मकान को । जो कॉन्सल फॉर्मलिटीज होती हैं उन का इन्तजार न कर के काम को शुरू कर देंगे ।

श्री भक्त बर्मान : क्या यह सत्य है कि जो यह पंथ लगाये गये हैं, कोई भी भारतीय इंजीनियर उन का जानकार अभी तक उपलब्ध नहीं है और इसलिये उन का उपबोध नहीं किया जा रहा है ? क्या किसी भारतीय

इंजीनियर को इस के लिये प्रशिक्षित किया जा रहा है या किसी विदेशी इंजीनियर को इस के लिये मंगाया जा रहा है ?

श्री हुमायून् कबीर : यह बात साम्ब प्री तरह से सत्य नहीं है । जो सामान मंगाया गया उस में कुछ हिस्सा अभी भी इस्तेमाल हो रहा है । करीब २३ लाख ६० कीमत के सामान का इस्तेमाल होना शुरू हो गया है और करीब १९ लाख ६० कीमत का सामान अभी तक इस्तेमाल नहीं हुआ ।

Ramanujam Institute of Mathematics,  
Madras

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\*1787. { *Shri H. N. Mukarjee:*  
*Sbri Ayyakannu:*

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that a decision has been taken for winding up the Ramanujam Institute of Mathematics, Madras, and replacing it by a Ramanujam Professorship in the University of Madras; and

(b) what are the reasons therefor?

The Minister of Scientific Research and Cultural Affairs (*Shri Humayun Kabir*): (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

The Asoka Sharitable Trust Started the Ramanujam Institute of Mathematics in January, 1950 and as the Trust found itself in financial difficulties, Government of India agreed in 1953-54 to meet the expenses of a Chair for Mathematics at the Institute, subject to the condition that the Trust would continue to spend the amount previously spent by it for the activities of the Institute. Grants of Rs. 18,000 for each year were given to the Institute for the years 1953-54 and 1954-55, but the audited accounts of the Institute revealed that the Trust was not fulfilling the condition of the Government grant and had

instead built up a Reserve Fund. No Government grant was therefore paid in 1955-56. Towards the close of 1956, the Trust decided to close down the Institute, but as a result of discussions with the Government of India, initiated by the founder of the Trust and the Vice-Chancellor of the Madras University, and later carried on by the Vice-Chancellor, it has been agreed that in view of the difficulty of manning an Institute with the limited number of available Professors of the requisite quality, the activities of the Institute may be continued in the Department of Mathematics in the University of Madras. It has been decided to create a Ramanujam Professorship of Mathematics on a scale of Rs 1,000—1,500 with selection grade up to Rs 1,700 and attach the existing permanent research staff of the Institute to the said Professor. The Government of India will give the necessary grants to the University to enable them to carry out this arrangement until such time as the University Grants Commission sanctions an appropriate grant.

**Shri H. N. Mukerjee:** In view of the desirability of having a national memorial to our greatest mathematician since Bhaskaracharya, may I know if Government will examine seriously the idea which has been mooted in the South about having the Institute of Mathematics and not any alternative arrangements which would not be equally satisfactory?

**Shri Humayun Kabir:** I have dealt with the subject in the statement. I am not sure if my hon friend has read the statement.

**Shri P. R. Ramakrishnan:** In the statement it is stated that only Rs 18,000 was given as grant. May I know, in view of the fact that the Trust was in great difficulty, whether this Rs 18,000 was what they asked for?

**Shri Humayun Kabir:** It was a private Trust which started with a very ambitious scheme without the proper equipment and without prop-

resources, either in men or material, and when it came to ask for help, we gave Rs 18,000. Now, it will be an integral part of the University and I have been assured that the existing permanent research staff, in addition to the professor, will continue and be provided for. As it grows and as we have more men the question of an independent Institute may be considered at a later date.

**Shri P. R. Ramakrishnan:** What was the amount that was asked for as a grant and what was the amount given?

**Shri Humayun Kabir:** About the amount asked for, I want notice.

**Shri Thirumala Rao:** May I know if the attention of the hon Minister has been drawn to a recent remark made by the Prime Minister in Madras with regard to the duty of Government to maintain the memory of the late Mr Ramanujam and see that the Institute is fully helped?

**Shri Humayun Kabir:** Yes, as the Prime Minister declared, the Government would like to do everything to perpetuate the memory. The best way of doing it may be to have this professorship in the University. It is not necessary that there should be an Institute which is not fully equipped.

**Shri P. R. Ramakrishnan:** In abolishing this Institute the whole character of the research is side-tracked by instituting a professorship in the University. They may not carry out the same researches which were intended. The whole character of the Institute will go. In view of that, may I know whether the Government will seriously consider continuing this Institute and taking the burden of running the Institute as such?

**Mr. Deputy-Speaker:** Some arguments and then a suggestion. **Shri Pattabhi Raman.**

**Shri C. R. Pattabhi Raman:** In view of the fact that a number of Ramanujam papers and problems are still to be solved, will the Government be

pleased to consider having an Institute in Delhi, if Madras is not able to manage it?

**Shri Humayan Kabir:** In my statement I have said that one of the difficulties was the lack of sufficient number of suitable personnel. To have a national institute of that type, you must have a sufficient number of mathematicians of distinction. At the moment we do not have them and therefore we thought that the best thing would be to have it in the University and take the existing research staff. We are looking for a very distinguished mathematician for the professorship, and whatever papers are worthy of publication we shall assist in the publication.

**Shri C. R. Pattabhi Raman:** Is it not a fact that there is no Chair in Mathematics in the whole of Madras State or anywhere else for that matter, and in view of that may I know if the Government would consider continuing the Institute as such?

**Shri Humayan Kabir:** I have already said that we have agreed, and we have accepted the responsibility for a Chair. About the Institute, we do not think we are yet in a position to start an independent Institute.

**Delay by Delhi Police in Registering a Case**

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\*1788. { **Shri S. M. Banerjee:**  
          **Shri Jagdish Awasthi:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a woman had to spend nine hours in Delhi and visit half a dozen police stations recently to lodge a report about her missing son as reported in *Times of India*, dated the 21st March, 1959;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to avoid such delay in future?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) and (b) There

was no avoidable delay in registering a report, but there was some delay in taking action on it on account of jurisdictional uncertainty between police stations.

(c) (i) The Police officers concerned have been charge-sheeted for not taking immediate action on the report.

(ii) General instructions have also been issued that action on reports lodged at the police stations should not be delayed on grounds of jurisdictional uncertainty.

**Shri S. M. Banerjee:** May I know whether it has been brought to the notice of the hon. Minister that a man has to pay some amount at the police station before his complaint is registered and if so, what action has been taken to save the people of Delhi or any other place from such corruption?

**Shri G. B. Pant:** It has nowhere been suggested in the question that the person who went to make the report had to pay anything.

**Shri S. M. Banerjee:** My information is that this report was not lodged properly, because the poor lady could not pay the police.

**Mr Deputy-Speaker:** This was not suggested in the question. The suggestion is that there was delay in the registration of that report. The answer is that there was no avoidable delay in the registration, but the delay was in taking action and that suitable steps have been taken so that this might not recur again.

**Shri G. B. Pant:** When the matter came to my notice, the next day I took steps immediately in consultation with the DIG. It is a regrettable case, I accept.

**Shri Supakar:** The answer was that there was no delay in registration.

**Mr Deputy-Speaker:** There was an adjective also "avoidable delay".